SUPREME COURT OF INDIA

F. No. AOR Exam./Dec/2021

New Delhi, **7** September, 2021

NOTIFICATION

In partial modification of Notification F.No. AOR Exam./June/2021 dated 26th March, 2021 and in continuation to subsequent Notice dated 12th May, 2021 and Notification dated 10th August, 2021 issued by the Registry of the Supreme Court of India, in exercise of the powers conferred under Rule 5 (i) and (ii) of Order IV, Supreme Court Rules, 2013 and Regulation 1 read with Regulation 6(i) of the Regulations regarding Advocates-on-Record Examination made thereunder governing the Examination for Advocates-on-Record, it is hereby notified for information of all concerned that the Competent Authority has, after consideration of the requests received for further extension of time for submission of the application forms, been pleased to extend the last date of submission of the application forms along with prescribed fees to 29th October, 2021 till 5pm at the Examination scheduled to be held on December 20-23, 2021 and the candidates, who have completed their training for a continuous period of one year commencing from the end of the fourth year of date of their enrolment ending with the 30th November, 2021, or would complete their training before the commencement of the said examination, are also permitted to appear.

sd/-

(Rajesh Kumar Goel) Secretary- Board of Examiners

Copy to:-

- 1. The Hony. Secretary, Supreme Court Bar Association
- 2. The Hony. Secretary, Supreme Court Advocates-on-Record Association.